

ascertain facts of the incident and causes thereof. Payment of ex gratia relief of Rs. One lakh, to be paid to the next of kin of each of the deceased innocent persons, and supply of three months dry ration and blankets, milk powder etc. to the families rendered homeless in the incident have sanctioned by the State Government. An assessment of the damage to property in this incident has been ordered. Relief as per existing rules of the State Government will be paid on completion of the assessment.

2. Sustained pressure is being maintained on the militants and security measures in the State have been further stepped up to deal with effectively, and contain terrorist violence, including the recurrence of such incidents.

#### LPC Subsidy

7239. SHRI SOBHANADRESWARA RAO VADDE: Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) the extent of subsidy on domestic LPG at present;

(b) whether the Government are working on subsidy phase-out; and

(c) if so, the details of the subsidy phased out during the last five years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA): (a) The extent of subsidy on domestic LPG for the Year 1992-93 is estimated to be Rs. 1145 crores.

(b) and (c) There is no such proposal at present.

[Translation]

#### Health Services Centers

7240. SHRI SHIVRAJ SINGH CHAUHAN:  
SHRI BIR SINGH MAHATO:  
SHRI ANNA JOSHI:  
KUMARI PUSHPA DEVI SINGH;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of primary health Centers, Sub-Centers and Community Health Centers, functioning in the country, State/Union Territory-wise;

(b) the number of PHC, CHC and Sub-Centres proposed to be opened during the Eighth Five Year plan, state/Union Territory wise;

(c) the number out of them opened in each State/Union during 1992-93; and

(d) the steps taken by the Government to provide medical facilities to SC/ST and poor people residing in remote rural areas?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) to (c) Details are given in the attached Statements I, II, and III.

(d) Special norms which have been prescribed for setting up Sub-Centers, Primary Health Centers to provide medical facilities to scheduled Castes, Scheduled Tribes residing in remote rural areas are given in the attached Statement - iv